

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3178

ANSWERED ON:29.08.2013

FAULTY EMISSIONS ISSUE

Biswal Shri Hemanand ;Deo Shri Kalikesh Narayan Singh

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government is aware of the faulty emissions issue involving a large number of General Motors India produced Tavera;
- (b) if so, whether the Government has conducted a probe to check if similar violations have been made by other automotive companies and have gone undetected and unreported;
- (c) if so, the details thereof;
- (d) whether the Government has taken any measures to contain such quality violations in future; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b): Yes, Madam. A committee has been set up under the chairmanship of CEO & PD, NATRIP to conduct an enquiry into the Conformity of Production (CoP) Violation, if any, reported by General Motors Ltd. in respect of Tavera Model vehicles produced by the company.

The Terms of Reference (ToR) of the Committee are as under:

- i) To determine the extent of violation and responsibility/ culpability thereof.
- ii) Way forward for correction for protection of consumers (vehicles owners).
- iii) Method of preventing CoP violation in future.

(c) to (e): Report of the Committee is awaited.